

LOK SABHA DEBATES

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LOK SABHA

Tuesday, January 22, 1980/Magha 2,
1901 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[THE SPEAKER *pro tem.* (SHRI JAGJIVAN
RAM) *in the Chair*]

MEMBERS SWORN

- Shri S. M. Krishna (Mandya)
Shri P. J. Kurien (Mavelikara)
Shri A. A. Rahim (Chirayinkil)
Shri Balasaheb Vikhe Patil (Kopar-
gaon)
Shri More Ramkrishna Sadashiv
(Khed)
Shri Patil Vasant Rao Banduji (San-
gli)
Shri Narayan Sahu (Deogarh)
Shri Kamakhya Prasad Singhdeo
Mahindra Bahadur (Dhenkanal)
Dr. R. Rothuama (Mizoram)
Shri Fateh Bhanu Singh (Dhar)

SHRI JYOTIRMOY BOSU (Diamond
Harbour): Sir, I have a point of order
under Rule 376 to be read with Direc-
tion 2.

There is a motion before the House
for the election of the Speaker. Accord-
ing to Direction 2, adjournment
motions and calling attention notices
have a precedence over this motion.
There is a Calling Attention given by
my party on what is happening in
Assam and Meghalaya and also there
are adjournment motions on serious
rise in prices and scarcity of kerosene

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and diesel oil all over the country. I
would like to have your ruling in this
regard as to whether the motion can
be taken up for discussion by the
House. (*Interruptions*) I have started
drawing daily allowance of Rs. 51/-
from yesterday.

AN HON. MEMBER: That will not
solve the problem! (*Interruptions*)

SHRI JYOTIRMOY BOSU: Accord-
ing to Direction 2, these things have a
precedence over the motion. If you
read Rule 56 also, it gives a clear in-
dication that these motions should be
taken up adjourning the other business
of the House. I would request you to
be good enough to give your ruling so
that we can proceed with the business.

MR. SPEAKER: The hon. Member
is an old member and an experienced
member of the House. He is aware of
the rules. I presume, he is aware of the
conventions as well....

SHRI JYOTIRMOY BOSU: There
should be either a rule or a direction
to say that conventions will have pre-
cedence over the rules and the direc-
tions. That also should be put in black
and white and I shall be bound by that.

MR. SPEAKER: That will be put in
black and white in due course. But
the fact remains that the House ob-
serves certain conventions. On this
occasion also, the convention is to be
observed.

SHRI JYOTIRMOY BOSU: These
are very serious things. My party
has given a Calling Attention notice on
happenings in Assam and adjournment
motions on serious rise in prices and
non-availability of kerosene and diesel
oil all over the country. These are very
important matters. I want your ruling
on that.